

LOK SABHA DEBATES

LOK SABHA

Thursday, June 26, 1980/Asadha 5,
1902 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Virbhadra Singh (Mandi)

ORAL ANSWERS TO QUESTIONS

Unauthorised Passengers in Reserved Compartments

*264. SHRI G. Y. KRISHNAN:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether Government are aware
that many unauthorised passengers
travel mostly in reserved compart-
ments from intermediary stations; and

(b) if so, the steps Government
have taken in this regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MALLIKARJUN): (a) Cases of
unauthorised short-distance passengers
entering reserved coaches have been
reported.

(b) All the reserved coaches are
manned by Travelling Ticket Exa-
miners|Coach Attendants who are re-
quired to prevent the entry of un-
authorised passengers.

SHRI G. Y. KRISHNAN: The way
in which the answer has been given
shows that either the question has
not been understood or they are eva-
ding a proper answer.

It is true that the TTEs and coach
attendants are there in the trains,
but my question is specific regarding
unauthorised passengers who enter
reserved coaches at intermediate sta-
tions. What are the steps that the
Ministry is taking to prevent it?
That has not been answered. May I
know whether the number of un-
authorised passengers from intermi-
diate stations is increasing or decreas-
ing

SHRI MALLIKARJUN: The ques-
tion has been properly understood.
It is only from the intermediate sta-
tions that unauthorised passengers en-
ter the reserved coaches. Essential-
ly, the preventive measures taken
regularly are through the TTEs and
coach attendants, but because of the
deteriorating law and order situation,
sometimes a group of persons enter
at a particular station, and the resis-
tance put up by the TTE and the
coach conductor is not sufficient. In
such cases, these persons are asked
to get down at the next station. If
they do not do so the police take
them into custody and regular pro-
ceedings are taken against them.

SHRI G. Y. KRISHNAN: Again, it
has been avoided. I asked a specific
question whether the cases are in-
creasing or decreasing day by day.

SHRI MALLIKARJUN: They are
increasing in accordance with the in-
discipline of the people because of
the law and order situation. There-
fore, the administration is taking
maximum preventive measures.